

SHRI P. C. BHANJ DEO: May I know if the loan of Rs. 50 lakhs taken by them from the Industrial Finance Corporation can only be repaid when Government invests in this company?

SHRI T. T. KRISHNAMACHARI: No. I am on a position to say that the prospects, so far as this company is concerned, happen to have brightened up in recent times. In February this year we had a meeting of textile interests as well as textile machinery manufacturing interests. As a result of that conference we have decided to ban the import of carding engines of the category of 37" to 40" width, and I think this has definitely brightened the prospects of this company, and I don't think there will be any difficulty in meeting their obligation at the appropriate time.

SHRI P. C. BHANJ DEO: Can the hon. Minister inform us whether the statements in the Budget Memorandum for 1953-54, page 90, about its intrinsic soundness and likelihood of economic production are based on the company's version of the facts or whether these have been independently checked by financial and technical officers of the Government.

SHRI T. T. KRISHNAMACHARI: Government never makes a statement which is unverified. They verify the statements before they make them and the hon. Member can take it that the Finance Minister was fully apprised of the financial soundness and technical efficiency of this unit before he made that statement.

f PARTICIPATION BY STATES IN THE SINDRI FERTILIZER FACTORY

*358. SHRI P. C. BHANJ DEO: Will the Minister for PRODUCTION be pleased to state:

(a) whether any State Governments proposed to invest substantial sums of money in the Sindri Fertiliser Factory; and

(b) if so, whether their participation in its capital outlay has so far materialized?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) and (b). Yes. Some State Governments made provision in their budgets for investment in the Sindri Fertilizer Factory, but eventually regretted their inability to participate as intended by them previously on account of financial stringency.

SHRI P. C. BHANJ DEO: Can the hon. Minister inform us about the audited profit and loss made by the Sindri Fertilizer Factory?

SHRI K. C. REDDY: I submit that that question does not directly arise out of the question that has been tabled. Even so, I can inform the hon. Member that the profit and loss statement, etc., have already been placed in the Library, to which I would like to invite his attention.

SHRI V. K. DHAGE: What are those States which had proposed to invest substantial sums in the Sindri Fertilizer Factory?

SHRI K. C. REDDY: It is all past history. In 1944, when the first enquiry was put across, certain States expressed their willingness to participate in this concern. Again in 1947, certain other States agreed to come in. Finally in 1951-52 one or two States did make provision in their budgets for this purpose. Finally in December 1951, when the Central Government asked the respective State Governments whether they were prepared to participate in this concern, as I have already stated, they expressed their inability.

MR. CHAIRMAN: He wants to know what are those States.

PROF. G. RANGA: First, second and third.

SHRI K. C. REDDY: West Bengal and U. P. made provisions in their budgets as follows:—

In 1951-52 West Bengal made provision for 25 lakhs of rupees.

In 1951-52 U. P. made provision for Rs. 90-35 lakhs.

But in December 1951, as I have already indicated, the reply was in the negative.

PROF. G. RANGA: Is it still open to some of these States to come in and become partners in this?

SHRI K. C. REDDY: There is no such proposal at present.

SHRI J. R. KAPOOR: Is it running to its full capacity now and is it finding a ready market for its products? Some time back there were huge accumulations of its products.

SHRI K. C. REDDY: The Factory is trying to work to its maximum capacity which is about 960 tons per day. The present output is in the neighbourhood of 800 tons per day. So it will take a little more time to reach the maximum capacity. As regards the marketing of the products, all the quantity that is being produced is finding a market.

SHRI GOVINDA REDDY: May I know why the States in a body refused to come in?

MR. CHAIRMAN: No general strike there.

SHRI K. C. REDDY: There was no organized strike on behalf of the States. That much I can say.

COMMUNITY PROJECTS IN BOMBAY STATE

*359. SHRIMATI VIOLET ALVA: "Will the Minister for PLANNING be pleased to state the number of community projects in the State of Bombay with the names of places where they are to be executed?"

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Statement giving the required information is placed on the Table of the House.

STATEMENT

1952-53—

Four Projects and one Development Block. (Already under execution)

1. Mehsana District (Vlijaypur-Kaolo Tehsils).
2. Kolhapur District (Karneer-Pan-hala Tehsils).
3. Thana—Kolaba District (Kalyan-Karjat-Khalapur Tehsils).
4. Belgaum District (Hukkeri-Gokak Tehsils).
5. Sabarakantha District—one Development Block.

1953-54—

Six Development Blocks. (To be executed from 2nd October 1953.)

1. Vallia Mahal and some villages in Jhagdia Taluk—Broach District.
2. Kalol—Panchmahals District.
Jandangad and some villages in Dapoli Taluk in Ratnagiri District.
4. Baglan in Nasik District.
5. Shahada in West Khandesh.
6. Iridi in Bijapur District.

SHRIMATI VIOLET ALVA: May I know if any place was suggested by the Bombay Government in the Karwar District? If so, the reasons and the name, of that place.

SHRI J. S. L. HATHI: Kumta in Karwar District was suggested.

MR. CHAIRMAN: The reasons for the suggestion?

SHRI C. G. K. REDDY: For suggestion or rejection?

MR. CHAIRMAN: Suggestion first.

SHRI J. S. L. HATHI: The reasons were generally that the area was backward, that there was large scope for